Presently, the survey work is being done by the 3 CPSUs and tenders for supply of material and execution of the project are in process by BBNL and 3 implementing CPSUs.

The project will be implementing in three phases as follows:— (b)

Phases	No. of GPs	Likely date of completion
Phase-I	100000	September, 2014
Phase-II	100000	March, 2015
Phase-III	50000	September, 2015

Proposal for use of MTNL/BSNL network by Government entities

3012. SHRIMATI WANSUK SYIEM: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- whether Government had recently proposed that Union Ministries, PSUs and Government bodies preferably use networks of MTNL and BSNL; and
- whether implementation of the proposal will violate Article 14 of the Constitution and would be against judgements of the telecom tribunal which had asked that BSNL/MTNL be treated equally with other private telecom operators, if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) and (b) Department of Telecommunications (DoT) had proposed preferential treatment for the services of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) in Government and Central Public Sector Enterprises (CPSEs). Group of Ministers (GoM) constituted for revival and revitalization of BSNL and MTNL has not approved this proposal.

Unauthorised access to Indian communication system

3013. SHRI C.P. NARAYANAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

to what extent Indian phone and internet connections have been accessed by foreign Government agencies without the knowledge and permission of our Government;